

Fiscal and revenue deficit

2493. SHRIMATI RANEE NARAH: Will the Minister of FINANCE be pleased to state:

- (a) the fiscal deficit in percentage of the Gross Domestic Product (GDP) during 2017-18;
- (b) the revenue deficit in percentage of the GDP during 2017-18;
- (c) the revenue receipts during 2017-18; and
- (d) the GDP growth during 2017-18?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (c) Budget Estimates (BE) 2017-18 for fiscal deficit, revenue deficit and revenue receipts are as below:

	BE 2017-18
Fiscal deficit (% of GDP)	3.2%
Revenue deficit (% of GDP)	1.9%
Revenue Receipts	₹ 15,15,771 crore

Source: Budget documents 2017-18.

- (d) In 2017-18, nominal GDP growth is projected at 11.75%.

Budgetary allocation for Karnataka

2494. SHRI BASAWARAJ PATIL: Will the Minister of FINANCE be pleased to state:

- (a) the budget allocated for Karnataka under different heads by Government, the details thereof, Head-wise; and
- (b) the details of progress in utilization thereof and any help given by Central Government to the State for preparing budget dates?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Union Government does not make State-wise allocation under the various schemes in the Union Budget, other than devolution of shareable Central Taxes and Duties. Funds to the State Governments, including Karnataka, are released as per extant Scheme guidelines including utilization of funds during previous years, absorptive capacity of the State, etc. by the concerned line Ministries/Departments of Central Government from the funds available under the schemes.

Details of devolution of Central Taxes and Duties released/allocated to State Government of Karnataka from 2014-15 to 2017-18 are as under:—

(₹ in crore)			
2014-15	2015-16	2016-17	2017-18
14654.25	23983.34	28759.94	31908.05

The details of *Grant-in-aid* from Central Government to the States are available in the respective State Government Finance Accounts. As gleaned from the Audited Finance Accounts of State Government of Karnataka, the Grant-in-aid and contribution from Central Government to Karnataka for the years 2014-15 and 2015-16 was ₹ 14619.45 crore and ₹ 13928.75 crore respectively.

(b) The concerned State Governments and Central Ministries review and monitor implementation of schemes to ensure effective utilization of funds and further installments of grant-in-aid released accordingly. Utilization Certificates are also monitored by the respective Ministries/Departments. Records of such Utilization Certificates are not maintained centrally in Ministry of Finance. Further, Central Government does not issue any advice regarding budget dates as the State budget is to be presented in the State Assembly by the State as part of its legislative business.

Percentage of fake currency notes deposited during demonetisation

2495. SHRI C. P. NARAYANAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that among the devalued currency notes submitted to banks and those caught by authorities there are fake currency notes also, if so, what is their percentage;

(b) whether it is higher than what the study made by ISI Kolkata and revealed; and

(c) whether it is also a fact that fake currency notes of present denominations are being caught from different parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) Specified Banknotes received are yet to be reconciled to obviate reporting errors and processed for numerical accuracy and authenticity through machines. The process is being accorded top priority.

(c) The data available from the National Crime Records Bureau indicates that the incidents of Fake Indian Currency Notes (FICN) have been reported in some